

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 17, 2016

No. 1600 /Admin. (Services)/2016

Sri **Angad Prasad-II**, Additional District & Sessions Judge, Bhadohi at Gyanpur to be Additional District & Sessions Judge, Fast Track Court, Bhadohi at Gyanpur vice Sri Chandroday Kumar.

No. 1601 /Admin. (Services)/2016

Pursuant to Government Office Memorandum No. 19/2016/1416/VII-Nyay-2-2016-58G/2001 dated 27.10.2016, Sri **Chandroday Kumar**, Additional District & Sessions Judge, Fast Track Court, Bhadohi at Gyanpur is appointed/ posted as Principal Judge, Family Court, Bhadohi at Gyanpur in the vacant Court.

BY ORDER OF THE COURT,

Sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 603 /Admin. (Services)/2016, Dated: Allahabad: November 17, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judge, Bhadohi at Gyanpur. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

7. The Sr. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial)(Budget), High Court, Allahabad.
10. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
12. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (G), High Court, Allahabad.
14. The Deputy Registrar (Admin.), High Court, Allahabad.

15. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin. C Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Administrative Judge, Bhadohi at Gyanpur for His Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(ATUL SRIVASTAVA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**